

THE HIGH COURT OF KERALA

A6- 7335 /2020

Kochi : 682 031  
Dated : 10.02.2020

**OFFICIAL MEMORANDUM**

Sub: High Court Establishment- filling up of the vacancy in the category of Care Taker - willingness called for- reg.  
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It is proposed to fill up the vacancy in the category of Care Taker, High Court in the scale of pay of ₹ 18,000 – 41,500 by appointment by transfer, from among the qualified approved probationers working in the categories having the same scale of pay or lesser scales of pay than that of Caretaker.

The qualifications for the post are as follows;

1. Plus Two or equivalent.
2. Degree or Diploma in Hotel and Catering Management awarded by a recognised institution or Craft Certificate in Cookery or allied subjects from Food Craft Institute/ NCVT/KIHMS or other recognized institutions.
3. Should be healthy and free from contagious diseases.

Qualified and willing approved probationers working in the categories having the identical scales of pay or lesser scales of pay than that of Caretaker are directed to submit their willingness in writing in the Register available in the 'A' Section, High Court on or before 15.02.2020.

[ Note: Members from those having same scale of pay as that of Caretaker will not be eligible for fixation benefits, as per the existing rules, if appointed by transfer to the post ]

(By Order)

  
C.G. Suresh Kumar  
Assistant Registrar  


To

The Joint Registrars, High Court.  
The Deputy Registrars, High Court.  
The Protocol Officer, High Court.

(P.T.O)

The Public Relations Officer, High Court.

The Finance Officer, High Court.

The Private Secretary to the Chief Justice, High Court.

The Assistant Registrars and Chief Librarian, High Court.

The P.A. & Addl.P.A. to the Chief Justice, High Court.

The Private Secretaries to Judges, High Court.

The Librarian, Kerala Judicial Academy, Athani

The Section Officer, 'K' Section, High Court.

The Section Officer, Kerala Judicial Academy, Athani

All Section Heads, High Court.

The Superintendent of Vehicles, High Court.

The Civil Sergeant, High Court.

The Confidential Assistants to the Registrars and Additional Registrar (General Administration), High Court.

The Administrative Records Sections, High Court.

The Notice Board, High Court.

The File/Stock File.

They shall bring the contents of this O.M. to the notice of the Members including those who are on leave working under them.